

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.7975/2020 (S.W.P. No.161/2009)

Wednesday, this the 13th day of January, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

- 1. I C Mehta, age 48 years s/o Sh. Girdhari Lal r/o Dharmal, Muthi
- 2. Charan Das, age 52 years s/o Sh. Bodh Raj r/o New Rehari, PWD Q. No.4
- 3. Sanjeet Kumar, age 33 years, s/o late Sh. Prem Nath Gupta, r/o Doctor Family Quarters, Near K C Theatre, Jammu
- 4. Sunil Kumar Gupta, age 48 years s/o late Shri Jaswant Lal Gupta r/o 183, Bakshi Nagar, Jammu

.Applicants

(Mr. Ajay Abrol, Advocate)

Versus

- 1. State through Commissioner/Secretary to Govt. Public Works (R&B) Deptt.
- 2. Chief Engineer Public Works (R&B) Deptt., Jammu
- 3. Executive Engineer Tawi Bridge cum Medical College, Division Jammu

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for applicants submits that in view of the developments, that have taken place during the pendency of SWP and the present T.A., the matter has become infructuous.

2. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed) Member (A)

(Justice L. Narasimha Reddy) Chairman

January 13, 2021

/sunil/dsn/sd/shakhi